

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

NO. O.A. 769 of 1997.

DATE OF ORDER : 4.8.1997.

PRESENT : HON'BLE DR. B. C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

SWAPAN KUMAR DEY & ORS

VS.

UNION OF INDIA & ORS.

For applicant(s) : Mr. B.Chatterjee, counsel.
Ms. B. Mondal, counsel.

For Respondents : None.

After hearing Mr. B.Chatterjee, 1d. counsel for the applicant, and perusing records, we are satisfied that it is a fit case for adjudication and accordingly, we admit this application for hearing. Respondents shall file reply within four weeks.

2. Mr. Chatterjee submits that respondents may promote some juniors superseding the instant applicants and, therefore, he prays for an interim order. We have considered the submission of Mr. Chatterjee and we direct that any promotion given in the matter by the respondents shall abide by the result of this case.


MEMBER (J)


MEMBER (A)